

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Order : 8.8.95.

CP 54/95 (OA 35/92)

H.S. Gupta s/o Shri Durga Lal Gupta, working as SDOT, Ajmer.

...PETITIONER.

VERSUS

1. Shri P.K. Takhar, Secretary, Deptt. of Telecom, Ministry of Telecommunication, Sanchar Bhawan, New Delhi.
2. Shri P.N. Uppal, Chief General Manager Telecom, Rajasthan Telecom Circle, Sardar Patel Marg, Jaipur.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the petitioner ... Mr.K.S. Sharma

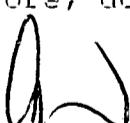
For the Respondents ... Mr. K.N. Shrimal

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is a Contempt petition by the petitioner, Shri H.S. Gupta, with the averment that the respondents, in not complying with the order passed in OA 35/92 on 6.9.94, have committed contempt of court. It has been stated by the counsel for the petitioner that pursuant to the aforesaid order it has been decided by the respondents to implement the same. The learned counsel for the respondents stated that steps are being taken for implementing the order and sanction for stepping up of the pay of the petitioner has already been obtained. The orders are likely to be passed by the respondents in compliance of the decision aforesaid within a period of three weeks.

2. In these circumstances, we find no dis-obedience of the directions issued by the Tribunal. This Contempt Petition, therefore, does not survive and it is dismissed.


(O.P. SHARMA)

MEMBER (A)


(GOPAL KRISHNA)
VICE CHAIRMAN

VK